

NATIONAL COMPANY LAW TRIBUNAL  
BENGALURU BENCH  
BENGALURU

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
BENGALURU BENCH, BENGALURU HELD ON 31-01-2017

**PRESENT:** SHRI RATAKONDA MURALI, MEMBER (J) AND  
DR. ASHOK KUMAR MISHRA, MEMBER (T)

APPLICATION NUMBER : 72/16  
PETITION NUMBER : TP 52/17  
NAME OF THE PETITIONER (S) : S. CHAKRAVARTHI  
NAME OF THE RESPONDENT (S) : NATURAL TEXTILES PVT. LTD.  
UNDER SECTION : 433(e)

S.NO.	NAME (IN CAPITAL) & PHONE NUMBER	DESIGNATION ----- REPRESENTATION BY WHOM	SIGNATURE
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G. VIKRAM

petitioner

Abhishek

9886031212

Abhishek Abhinav  
Anand, on  
behalf of G. Vikram

Shri Abhishek Abhinav Anand, Advocate appearing for the petitioner is present. He requested time to comply Rule 7 of the Insolvency and Bankruptcy Rules and also to serve notices on the respondents. He is directed to serve notice on the respondents by collecting the same from the Registry.

Posted to 15.03.2017 at his request.

MEMBER (J)

MEMBER (T)